

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 35(ND)2017
C. A. NO.

CORAM:

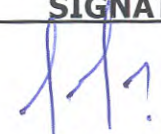
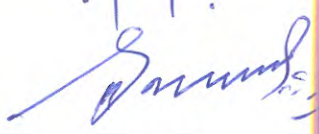


PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017**

**NAME OF THE COMPANY: M/s. Mr. Mushtaq Ahmad Sofi V/s. M/s. Soffis India Collection Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|--------------------------|--------------------------|-------------------------------------|---|
| 1.) | SALEEM SOFI | SHAREHOLDER | PROSECUTOR RESPONDENT |  |
| 2.) | MANZOOR AHMAD SOFI | SHAREHOLDER/ DIRECTOR | RESPONDENT |  |
| 3.) | AJAY FATYAL | ADVOCATE | RESPONDENT |  |
| 4. | Ms. Anushree Menon, Adv. | | R-243 |  |

ORDER

List this matter along with connected matter CP
No.131(ND)2016on 10.08.2017.


(S.K.Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial

(Anjali Rautela)